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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.62/BB/17	-	For compliance of office objections	230-232	VSL Securities Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Suman Bajoria Company Secretary in Practice 9148089904.	Transferor Company	

ORDER

PCS for petitioner is present. The matter is listed today for admission. PCS reported she complied the objections raised by the registry. Heard her. For consideration list it on 19/09/2017.


MEMBER(J)


MEMBER(T)